## Affidavit to be Furnished by the canaddate alongwith Nomination Paper Before the Returning Officer

SL No.	Names		Permanent Account Number (PAN)	The financial year for which the last Income-tax return has been filed	Total income shown in Income Fax Return (in Rupees)
1.	Self'	TELF	AMUPSIZZLIK ATHAP ANTA	2017-18	120100
2.	Spouse-	WILE	SFEPKZIISF	2017-12	-
3.	Dependent !				
4.	Dependent 2				
5.	Dependent 3				

## (3) The following case(s) is/ are pending against me in which cognizance has been taken by the court:-

SI. No.	Offence	Description
No.	The details of cases where the court has taken cognizance, Sections of the Act and description of the offence for which cognizance taken:	
(b)	Name of the court, Case No. and Date of order taking cognizance :	
(c)	Details of Appeal (s) / Application(s) for revision (if any) filed against the above order(s):	

4. Cases in which I have been convicted by a court of law(other those referred to in Form 26):

(a)	The details of cases, Sections of the Act and description of the offence for which convicted:	
(b)	Name of the Count(s), Case No. and Date(s) of order(s):	

Kunas Bigh.

(t)	Punishment imposed :	-,	 -
	The state of the s		

(5) That I give hereta below the details of the assets (movable and immovable etc.) of myseli. my spouse and all dependents:

# A. Details of movable assets : (Note:

1. Assets in joint name indicating the extent of joint ownership will also have to be given

2. In case of deposit/Investment, the details including Serial Number, Amount, Date of Deposit, the Scheme. Name of Bank/ Institution and Branch are to be given

3. Value of Bonds/Share/Debentures as per the current market value in Stock Exchange in respect of listed companies and as per books in case of non-listed companies should be given.

4. Dependent', here means a person, substantially dependent on the income of the candidate.

5. Details including amount is to be given separately in respect of each investment)

S. No.	Description	Self	Spouse	Dependent-1	Dependent-2	Dependent-3
(1)	Cash in hand	168170	878500	273100	777	
(H)	Details of Deposits in Bank accounts (FDRs, Term Deposits and all other types of Deposits including saving accounts), Deposits with Financial Institutions, Non Banking Financial Companies and	1429 641 15	o&-4FP2 FP	2345628-H		
	Cooperative societies and the amount in each such deposit					
(iii)	Details of investment in Bonds, Debentures/shares and units in companies/Mutual Funds and others and the amount.	150000-	-	100000-		
(iv)	Details of investment in NSS, Postal Savings, Insurance Policies and investment in any Financial Instrument in Post office or Insurance Company and the amount	110 Policy 5334050/3 539329929 Sumendavalu 725000	-			
(v)	Personal loans/advance given to any person or entity including firm, Company, Trust etc. and other receivables from debtors and the amount.	500000= (Sainlas)	-			
(vi)	Motor Vehicles/Aircrafts/ Yachts/Ships (details of Make, Registration No. etc, Year of Purchase and amount)	Allo Cor BR-1A 3182 1 2100001 Pozero Cov 26 35 8 20	~			
(vii)	Jeweiry, bullion and valuable thing (give details of weight and value)	Cold 3060	247000	Yolu 4 3000		

Viii) Any other assets such as value of Chims/interest	MODIS-1700	ot) -	1
Ix. Gross Total value	1	310327.50 2763728.71	

B. Ditails of immovable assets:

(Note: 1. Properties in joint ownership indicating the extent of joint ownership will also have to be indicated 2. Each land or building or apartment should be mentioned separately in this format.)

S. No	Description	Self	Spouse	Dependent-I	Dependent-2	Dependent-3
(i)	Agricultural Land Location(s) Survey number(s)		-			
	Area (Total measurement in acres)					
	Whether inherited property (Yes or NO)					
	Date of purchase in case of self acquired property			Na.	erred	
	Cost of Land (in case of purchase)at the time of purchase		20	br Way astr		
	Any Investment on the land by way of development, construction etc.	(	Jekoli			
	Approximate Current market					
(H)	Non-Apricultural Land Location(s) Survey number(s)				of coffee cy	10
	Area (Total measurement in sq. ft.)			N	al.	
	Whether inherited property (Yes or NO)			N CO P		
	Date of purchase in case of self acquired property		Dela	211		
	Cost of Land (in case of purchase) at the time of purchase		5-7-1	and the same of the same of		
	Any Investment on the land by way of development, construction etc.					
	Approximate Current market value					
(111)	Commercial Buildings (including apartments) -Location(s) -Survey number(s)					
	Built up Area (Total messurement in sq. fl.)					

	Whether inherited property (Yes or NO)	
	Date of purchase in case of self acquired property	
	C at of property (in case of prochase) at the time of prechase	
	Any Investment on the property by way of development, construction etc.	
	Approximate Current market	
(iv)	Residential Buildings (including apartments,) -Location(s) - Survey number(s)	Moel
	Area (Total measurement in sq. ft.)	and the state of t
	Built up Area (Total massurement in sq. ft.)	CO Pr
	Whether inherited property (Yes or NO)	De fort an for
	Date of purchase in case of self acquired property	2
	Cost of property (in case of purchase) at the time of purchase	
	Any Investment on the land by way of development, construction etc.	
	Approximate Current market	
(v)	Others (such as interest in property)	
(vi)	Total of Current Market Value of (i) to (v) above	

(6) I give herein below the details of liabilities/ dues to public financial institutions and government:

(Note: Pieuse give separate details of name of Bank, Institution, entity or individual and amount for each item)

S. No.	Description	Self	Spouse(s)	Dependent-1	Dependent-2	Dependent-3
(1)	Loan or dues to Bank/Financial Institution(s) Name of Bank or FI Amount outstanding Nature of loan	Form Billion Logarithms Assembly	-	PNB KEC 8226935-0	-	_
	Loan or dues to any individuals/ Entity other than mentioned in (i) above.  Namo(s)  Amount outstanding  Nature of loan					

	A-ty other liability							
	Grand total of liabilities				+			
ii)	Dues to departments dealing with government accommodation							-
	Dues to departments dealing with supply of water					X		٠.
	Dues to departments dealing with supply of electricity				1/2		_	
	Dues to departments dealing with supply of telephones/mobiles				1			
	Dues to departments dealing with government transport (including aircrafts and itelicopters)			/				
	Income Tax Dues		11					
_	Wealth Tax Dues		/					
	Service Tax Dues	-	/					
	Municipal /Property Tex Dues	1			-			
	Sales Tax Dues	1				3	100	
	Any other dues	1			-	_		
-	Grand total of all Govt. dues	-			-			

(8) My educational qualification is as under: MBBS RMCH. RANCHI UNIVERSITY

(Give details of highest School / University education with full form of the certificate/ diploma/ degree course) (Name of the School /College/ University and the year in which the course was completed.)

## (9). ABSTRACT OF THE DETAILS GIVEN IN (1) TO (8) ABOVE:

1.	Name of the candidate	Sh/Smt/Kum. AJAY KUMAR SINGH
2,	Full postal address	DIST FAIT CHAMPARAL
3.	Number and Name of the constituency and state	RAXAUL - 10
	Name of the Political party which set up the candidate (otherwise write 'Independent')	BHARTIYA JANTA ARTY
4.	(a) Number of cases in which conviction order passed (other than those referred to in Form 26)	NIL

5,	PA	N of		Year for which last Income Tax Return filed		1.vts	1.visl Income Shown	
	(B)	Candidate AMUPS	1274 K		FY 201	6-17	7	506651-
	(b)	Spouse: DF60	421188		1100			_
	(c)	Dependents AA-31	1A4665A		Fy 201	6-17		58200 )
6.			of Assets and		ities in rupees			elusting Agricul
_	- 1	Description	Self	Spous	e Dependen	t-1 Depend	lent-It	Dependent-III
Α.		Moveable Asset (Total value)	6023651-15	131 087	HD 2763724	) –		-
В.		Immovable Asset	0-	120				-
	(i)	Purchase Price and Development Cost of Immovable Property (Total Value)	-				_	
	(li)	Approximate Current Market Price of Asset (Total Value)	3	57	24 6 5000	0:-		-
7		Liabilities		1				
		(i) Government dues (Total)	780000=	-				
		(ii) Loans from Bank, Financial Institutions and others (Total)		-	571737			=
\$.	(	ghest educational qualific Give details of School / Unurse) (Name of the School	iversity educa	stion wit	th full form of	the certific	ate/ dip	loms/ degree

#### VERIFICATION

I, the depor	ent, above named, do hereby verify and declare that the contents of this affidavit are true and correct to the	c
best of my	knowledge and belief, no part of it is false and nothing material has been concealed there from I further	
declare that		

(a) there is no case of conviction or pending case against me other than those mentioned in items 3 and 4 above;
 (b) I, my spouse, or my dependents do not have any asset or liability, other than those mentioned in items 5 and 6 above.

	Verified atthis th	eday of.	
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# INFORMATION ABOUT DETAILS OF MOVEABLE ASSETS AS ON 31.12.2017

S/O SHRI VISHWANATH SINGH		
DEPOSIT WITH BANK(SELF)	ADIATE PRANCH PATNA 10839462141	1429082.15
STATE BANK OF INDIA, SECRE	ARIATE BRANCH, PATNA 10839462141	559.00
UNITED BANK OF INDIA, RAXAUL	1841050002033	1429641.15
DEPOSIT WITH BANK (HUF)		627595.58
PUNJAB NATIONAL BANK, RAXA	UL SB 4108000100012340	760106.00
INDIAN OVERSEAS BANK RAXAL	JL SB 095101000003417	957927.13
STATE BANK OF INDIA, RAXAUL	SB 10973188485	2345628.71
DEPOSIT WITH BANK(WIFE- HEI AXIS BANK LTD RXL 916010051:	ERA SINGH) 364178	975977.80
		4751247 66
TOTAL		150000 00
SELF SBI LIFE INSURANCE		130000 00
HUF DEPOSIT WITH LIFE INSURANCE	E MF	100000.00
DEPOSIT WITH EILE INCOME		250000 00
TOTAL		
DETAILS OF INSURANCE POLICE	DIES	
SELF		725000 00
POLICY NO. 533405013 POLICY NO. 539729929	Surrender Value (Approx)	
FOLIGI NO. GODI EGGES		5726247.66
GRAND TOTAL		0.202

ONTOSTIR

### INFORMATION ABOUT DETAILS OF IMMOVABLE ASSETS AS ON 31.12.2016

DR AJA	AY KUMAR SINGH	OUT DETAILS OF I			and the same of th
S/O SH	RI VISHWANATH SINGH				
DETAIL	S OF AGRICULTURAL LAND				Louerun
SL NO.	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	171	583	0-16-0	
2	Village Raghunathpur, Anchal Ramgarhwa		3246	0-0-08	
3	Village Raghunathpur, Anchal Ramgarhwa	203	555	0-15-14	
4	Village Raghunathpur, Anchal Ramgarhwa	247	573	0-11-14	
5	Village Raghunathpur, Anchal Ramgarhwa		574	0-03-14	
6	Village Raghunathpur, Anchal Ramgarhwa		575	0-11-08	
7	Village Raghunathpur, Anchal Ramgarhwa		576	0-16-10	
8	Village Raghunathpur, Anchal Ramgarhwa	49	577	0-15-04	
9	Village Raghunathpur, Anchal Ramgarhwa		578	0-12-07	
10	Village Raghunathpur, Anchal Ramgarhwa		579	0-12-09	
11	Village Raghunathpur, Anchal Ramgarhwa		580	04-13-08	
12	Village Raghunathpur, Anchal Ramgarhwa	47	3284	0-07-14.25	
13	Village Raghunathpur, Anchal Ramgarhwa		3287	0-13-11	
14	Village Raghunathpur, Anchal Ramgarhwa	172	3286	0-4-10	19
5.83555				05-07-11.25	14950000.00
DETAIL	LS OF NON-AGRICULTURAL LAND				- 40-03-000-03-03-03-03-03-03-03-03-03-03-0
	LOCATION	KHATA NO.	KHESARA NO.	EXTENT	CUR MARKET VALUE
1	Village Raghunathpur, Anchal Ramgarhwa	434	2803-2804	0-10-0	1500000.00
RESID	ENTIAL BUILDING				
	ENTIAL BUILDING LOCATION	KHATA NO.	KHESARA NO.	EXTENT	CUR MARKET VALUE
		KHATA NO. 68	KHESARA NO. 1357	EXTENT 0-0-11	CUR MARKET VALUE 2200000.00
SL NO 1	LOCATION Village Raghunathpur, Anchal Ramgarhwa IN APARTMENTS	68			
SL NO 1	LOCATION Village Raghunathpur, Anchal Ramgarhwa				
SL NO 1	LOCATION Village Raghunathpur, Anchal Ramgarhwa IN APARTMENTS	68			2200000.00
SL NO 1 FLATS SL NO	LOCATION Village Raghunathpur, Anchal Ramgarhwa IN APARTMENTS LOCATION	68			
SL NO 1 FLATS SL NO	LOCATION Village Raghunathpur, Anchal Ramgarhwa IN APARTMENTS LOCATION MATESHWARI APARTMENT	68 FLAT NO.			2200000.00
SL NO 1 FLATS SL NO	LOCATION Village Raghunathpur, Anchal Ramgarhwa IN APARTMENTS LOCATION MATESHWARI APARTMENT VISHWESHARAIA NAGAR DANAPUR	68 FLAT NO.			2200000.00 3500000.00 2500000.00
SL NO 1 FLATS SL NO 1	LOCATION Village Raghunathpur, Anchal Ramgarhwa IN APARTMENTS LOCATION MATESHWARI APARTMENT VISHWESHARAIA NAGAR DANAPUR PATNA	68 FLAT NO. 405			2200000.00 3500000.00
SL NO 1 FLATS SL NO 1	LOCATION Village Raghunathpur, Anchal Ramgarhwa IN APARTMENTS LOCATION MATESHWARI APARTMENT VISHWESHARAIA NAGAR DANAPUR PATNA MATESHWARI APARTMENT	68 FLAT NO. 405			2200000.00 3500000.00 2500000.00

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